

- (ii) 3% of room revenue, as franchise fee, generated by the four hotels covered under the agreement.
- (iii) US \$ 6 as booking fee for every materialised reservation on reciprocal basis.

#### **Circular Rail between Vijayawada Tenali-Guntur**

6375. PROF. UMMA REDDY VENKATESWARALU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government have approved the project of operating circular railway between Vijayawada-Tenali and Guntur;

(b) if so, whether the project has been implemented and the trains operated; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Vijayawada-Tenali, Tenali-Guntur-Vijayawada sections are adequately served by passenger trains.

#### **Theft of Railway Property**

6376. DR. S.P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether any incident of theft of railway property has come to the notice of the Government in Moradabad division;

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) The total number of cases of thefts of Railway Property reported on Moradabad Division during the year 1990 and 1991 (upto June) are as under:—

Year	No. of cases	Value of Property		Persons arrested
		Stolen	Recovered	
1	2	3	4	5
1990	677	783242	276629	423
1991	329	783343	545856	223

(c) As soon as any theft of Railway property comes to notice, immediate action is taken to work out the case, recover the

stolen property and to arrest the accused persons.